

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 616-617 of 2020

IN THE MATTER OF:

T.S.N. Raja, R.P. of M/s VBC Industries Ltd.

...Appellant

Versus

C. Srinivasa Reddy & Ors.

...Respondents

Present:

**For Appellant: Mr. Ankur Khandelawal and Mr. Himanshu Handa,
Advocates.**

**For Respondents: Mr. Mithun Shashank and Mr. Rajshekar Salvaji,
Advocates.**

ORDER
(Through Virtual Mode)

03.09.2020: Mr. Rajshekar Salvaji, Advocate appears on behalf of all the Respondents. Reply affidavit on behalf of Respondents may be filed within 20 days. Rejoinder thereto, if any, may be filed within 10 days thereof. Learned counsels for the parties may also file their short written submissions, not exceeding three pages alongwith their pleadings.

List the appeal 'for admission (after notice)' on **9th October, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc